

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>254/17 &amp; IA 643/17</b> (IA 643/17- for exemption from filing certified copy of impugned order)	Pallavpuram Tambaram MSW Private Limited Vs. Tamil Nadu Generation and Distribution Company (TANGEDCO) & Ors.	2241/2017 Dated 17/07/2017	16/08/2017		<b>04/09/2017</b>
2.	<b>IA 644/17 &amp; IA 645/17 in DFR NO. 2207/17</b> (IA 644/17- for leave to file the appeal, IA 645/17- for delay in filing)	Bharat Aluminium Company Limited Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.	2207/2017 Dated 13/07/2017	17/08/2017		<b>04/09/2017</b>

**Dated: 21/08/2017**

**By Order  
Sd/-  
Dy. Registrar**